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SLP(C)No. 80 OF 2001

ITEM No.3

Court No. 7

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.80/2001

(From the judgement and order dated 09/08/2000 in WP 6107/99
of The HIGH COURT OF BOMBAY)

EKNATH SHIVRAM KOTHAVALA

Petitioner (s)

VERSUS

VITTHAL SHIVGIR GOSAVI & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing O.T.)
(For Final Disposal)

Date : 30/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)

Mr. A.S. Bhasme,Adv.

For Respondent (s)

Mr. Udai Umesh Lalit,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J
.SP2

Not taken up.

.SP1

(Suman Wadhwa)
Court Master

(S.Malkani)
Court Master